

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

31. C.P.(IB)-4417(MB)/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.12.2019**

NAME OF THE PARTIES:- CBRE South Asia Pvt Ltd

V/s

Supreme Housing & Hospitality Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of both sides, list this matter on 17.01.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/SUNIL/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)